

Branches of public sectors banks in Meghalaya during the current financial year; and

(b) if so, the details and the locations thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) and (b) Under Branch Expansion Programme 1990-95, Reserve Bank of India (RBI) has not fixed any year-wise and State wise target for opening of bank branches. The opening of bank branches is an on-going process and the bank are expected to open branches at centres allotted to them in a phased manner during 1990-95. RBI has reported that as on 30-6-1992, there were 51 branches of Regional Rural Banks in Meghalaya. Besides, there were 122 branches of other scheduled commercial banks in the State of which 83 were in rural areas.

[Translation]

FINANCIAL ASSISTANCE FOR DEVELOPMENT OF TOURIST SPOTS

2774. SHRI RAM PRASAD SINGH :  
SHRI KODAKANI GOWDANA SHIVAPPA :  
SHRI ASTBHUJA PRASAD SHUKLA :  
SHRI SOBHANADREESWARA RAO VADDE :  
DR. K. V. R. CHOWDARY :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the names of the tourist spots in the country for the development of which financial assistance was given by the Union Government during the last three years;

(b) the amount of financial assistance sanctioned and released, tourist spot-wise and year-wise;

(c) the amount of financial assistance received from foreign countries for the development of tourist spots in the country particularly the Buddhist pilgrimages during the last three years, yearwise;

(d) the names of the tourist spots for which such assistance was received; and

(e) the amount of such foreign assistance allocated to each State/Union Territory, year-wise ?

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The Union Government sanction 672 projects/schemes amounting to Rs. 8615.84 lakhs during the last three years viz. 1990-91, 1991-92 and 1992-93 to all the States and Union Territories. An amount of Rs. 4789.27 lakhs has been released against sanctioned amount till date.

(b) Information is given in the attached statement.

(c) to (e) Government of India signed a loan agreement with Overseas Economic Cooperation Fund (OECF) of Japan for financial assistance to the tune of Yen 9.244 Billion for the development of infrastructure facilities along the Buddhist Travel Circuits in Uttar Pradesh and Bihar. The places, under the scheme, covered are Sarnath, Kushinagar, Sravasti and Piparhwa in Uttar Pradesh and Bodhgaya, Nalanda and Rajgir in Bihar. Under this scheme OECF has reimbursed Rs. 20.66 crores to the State Governments of Uttar Pradesh and Bihar.

The Central Government has also signed another loan agreement with OECF for Yen 3744 Million Rs. (70.00 crores approx) for conservation and development of Ajanta and Ellora region in Maharashtra.

**STATEMENT**  
**FINANCIAL ASSISTANCE FOR DEVELOPMENT OF TOURIST SPOTS CENTRAL FINANCIAL ASSISTANCE SANCTIONED &**  
**RELEASE TO THE STATE GOVERNMENTS/U.T.s DURING 1990-91, 1991-92 & 1992-93**

S. No.	Name of the State	1990-91			1991-92			1992-93		
		No. of Projects/ Schemes Sanctioned	Amount sanctioned	Amount released	No. of Projects/	Amount sanctioned	Amount Released	No. of Projects/	Amount sanctioned	Amount Released
		3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	10	73.47	37.50	9	88.36	46.86	4	9.51	7.00
2.	Arunachal Pradesh	1	7.35	5.50	1	24.00	1.00	6	48.27	28.00
3.	Assam	2	22.67	11.50	15	174.79	91.47	6	78.66	37.94
4.	Bihar	11	146.96	84.23	12	150.31	74.15	5	54.41	26.33
5.	Goa	—	—	—	5	41.78	40.09	6	47.71	22.76
6.	Gujarat	8	98.55	42.59	15	141.58	76.85	2	20.90	8.00
7.	Haryana	17	203.16	135.74	18	159.01	102.25	8	104.97	49.50
8.	Himachal Pradesh	7	80.08	41.61	10	150.96	93.43	9	111.94	44.36
9.	Jammu & Kashmir	7	90.89	61.97	6	65.25	35.00	10	152.75	73.69
10.	Karnataka	9	91.11	45.50	13	185.26	82.85	12	176.79	89.79
11.	Kerala	17	190.19	150.97	8	305.29	278.98	3	114.08	10.75
12.	Madhya Pradesh	12	234.36	168.66	21	285.77	163.26	4	39.07	13.70
13.	Maharashtra	8	135.68	123.41	15	313.53	235.65	13	203.18	61.00
14.	Manipur	4	15.12	7.50	—	—	—	9	66.24	34.38
15.	Meghalaya	3	22.33	12.49	4	92.54	40.00	1	9.77	5.00
16.	Mizoram	2	20.02	14.50	5	62.04	31.91	5	47.70	23.45
17.	Nagaland	3	34.54	18.10	7	69.24	46.19	1	7.17	4.00

18. Orissa . . . . .	9	121.61	53.83	18	214.60	113.80	4	63	
19. Punjab . . . . .	5	68.13	20.90	4	31.25	16.00	6	---	
20. Rajasthan . . . . .	18	152.16	99.88	19	181.38	86.9	16	---	
21. Sikkim . . . . .	8	59.71	44.11	10	119.98	73.70	7	49.12	
22. Tamil Nadu . . . . .	13	145.37	76.30	8	74.04	46.04	8	107.42	
23. Tripura . . . . .	4	23.55	20.20	5	77.29	32.50	5	80.28	
24. Uttar Pradesh . . . . .	36	397.87	234.75	10	160.59	60.80	8	97.24	
25. West Bengal . . . . .	10	320.15	168.00	12	189.23	91.17	4	94.10	
<b>UNION TERRITORIES :</b>									
1. Andaman & Nicobar . . . . .	---	---	---	4	79.35	45.52	3	93.50	
2. Chandigarh . . . . .	---	---	---	1	17.11	8.55	1	13.70	
3. Dadar & Nagar Haveli . . . . .	1	3.60	3.00	2	5.52	3.00	---	4.25	
4. Daman & Diu . . . . .	---	---	---	2	15.75	6.25	---	28.50	
5. Delhi . . . . .	4	20.52	18.28	6	7.22	18.25	---	58.34	
6. Lakshadweep . . . . .	2	9.25	7.75	2	32.26	15.00	---	---	
7. Pondicherry . . . . .	---	---	---	3	47.23	31.23	---	---	
<b>TOTAL . . . . .</b>	<b>226</b>	<b>2768.40</b>	<b>1708.68</b>	<b>270</b>	<b>3575.51</b>	<b>2088.75</b>	<b>176</b>	<b>2271.93</b>	<b>991.84</b>